

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 16/RP/2021 in
Petition No. 36/TT/2020**

Subject : Petition for review of order dated 8.2.2021 in Petition No. 36/TT/2020.

Date of Hearing : 23.6.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Karnataka Power Transmission Corporation Ltd.& 19 Others

Parties present : Shri Venkatesh, Advocate, PGCIL
Shri Ashutosh Srivastava, Advocate, PGCIL
Shri Abhishek Nangia, Advocate, PGCIL
Shri S. Vallinayagam, Advocate, TANGEDCO
Shri S. S. Raju, PGCIL
Ms. Anshul Garg, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. The order on the admissibility of the present petition was reserved on 20.1.2022. However, the order could not be issued prior to the Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today.
3. Learned counsel for the Review Petitioner submitted that the submissions made by him on the last date of hearing i.e. on 20.1.2022 may be considered.



4. After hearing the learned counsel for the Review Petitioner, the Commission reserved order on admissibility of the present Review Petition.

By order of the Commission

sd/-
(V. Sreenivas)
Jt. Chief (Law)

